

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.207- IA 722 of 2020  
ITEM No. 208- IA 741 of 2020  
In  
CP(IB) 175 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

True Value Paper

.....Applicant

V/s

Swastik Ceracon Ltd

.....Respondent

**Order delivered on 06/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant

: Ms. Shivani Lad, Adv. for Mr. Narendra Jain, Adv.

For the Respondent

: Mr. Parth Shah, Adv.

**ORDER**

**IA 722 of 2020**

Despite another opportunity given to the Counsel for the applicant on 10.01.2024, no proper synopsis has been filed by the applicant. However, Learned Proxy Counsel Ms. Shivani Lad appears and seeks one more opportunity to file the same.

Re-list on 07.03.2024

**IA 741 of 2020**

None has appeared on behalf of the applicant.

Re-list on 07.03.2024 for hearing / dismissal.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**